

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CA Nos. 39/2017 & 08/2016

IN

CP No.27/02/2013

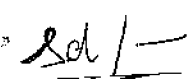
(Decided matter)

RT No.63/2016

In the matter of M/s Ind-Swift Ltd.Petitioner/Applicant-Company

Present: Mr. Atul V. Sood, Advocate with Ms. Anna Bansal, Advocate for Ind-Swift Ltd., applicant-company.
Mr. Santosh Kumar, Registrar of Companies, Punjab and Chandigarh.
Mr. Yowan Sharma, Advocate for objectors Mr. U.C. Wadhwa and Ms. Sushma Wadhwa at Sr. No.2748 and 2746, respectively of depositors' list.
Mr. Ashok Sachdeva, Authorised Representative for five depositors
Mr. Manoj Kumar Dawar, depositor in person at Sr. No. 5228 and 6306 of depositors' list.
Ms. Kusum Dawar, depositor in person at Sr. No. 6308 of depositors' list.
Ms. Manju Anand, depositor in person at Sr. No. 1802 of depositors' list.
Ms. Charu Saini, depositor in person at Sr. No. 3150 of depositors' list.

Copy of CA No. 39/2017 has been supplied to Mr. Yowan Sharma, Advocate for depositors at Sr. No. 2746 and 2748 of the depositors' list, Mr. Ashok Sachdeva, Authorised Representative for some of the objectors and Mr. Santosh Kumar, Registrar of Companies. The matter is now adjourned to 05.05.2017 for arguments. Reply, if any, to the application be filed at least one week before the date fixed with copy to the counsel opposite.



(Justice R.P. Nagrath)
Member (Judicial)



(Deepa Krishan)
Member(Technical)

March 30, 2017.

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